

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2336
ANSWERED ON:17.12.2003
PRIVATE UNIVERSITIES
AMBATI BRAHMANAIAH;ANANTA NAYAK;M. JAGANNATH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has sought comprehensive academic and administrative information from private universities in the country;
- (b) if so, the number of private recognised universities presently functioning under U.G.C. in the country as on date;
- (c) the norms laid down for selection of colleges and educational institutions for inclusion in assistance programme of the University Grants Commission;
- (d) the amount allocated to them during the last three years;
- (e) whether the Government has a proposal to privatise some universities; and
- (f) if so, the names of such universities along with the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.VALLABHBHAI KATHIRIA)

(a) to (f): According to the information furnished by University Grants Commission (UGC), the UGC has sought comprehensive academic and administrative information from private universities in the country. The UGC has so far included only three private universities under Section 2(f) of its Act. The UGC has also framed Regulations for inclusion of colleges under Section 2(f) of the UGC Act. Rules have been framed by the Government for inclusion of Universities/Colleges under Section 12(B) of the UGC Act to make them eligible for Central assistance. However, no grant has been provided by the UGC to any private university. There is no proposal to privatize existing Central Universities. On the contrary, the UGC has laid down Regulations for establishment and maintenance of private universities to check mushrooming of sub-standard private universities.